

F.No. J-11017/7/2018-Judl. (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 11th September, 2018

ORDER

The President is pleased to **extend** the term of Shri **M. Vasudeva Rao**, Advocate as Senior Panel Counsel for conducting Central Government litigation before the Central Administrative Tribunal, Bangalore Bench, as mentioned below, from the date of expiry of his earlier term as per this Department's earlier order No. 36(12)/2015-Judl. dated 05.02.2015 i.e. **with effect from 05.02.2018** for a period of three years or until further orders, whichever is earlier:

THE CENTRAL ADMINISTRATIVE TRIBUNAL, BANGALORE BENCH

SENIOR PANEL COUNSEL

(Extension of term)

Name	Contact details	Enrollment No.
Shri M. Vasudeva Rao	003-Premier Residency, No. 1, Lazar Road, Richards Town, Bangalore-560005 Mob: 9019122209 Tel. 080-41735522 Email: mvrao.counsel@gmail.com	KAR/93/1975

2. The terms & conditions for the above engagement will be governed by this Department's OM No. 26(02)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat, Bengaluru.
3. Sh. Prabhuling K. Navadagi, Ld. ASG, Karnataka High Court, 148 Embassy Square, 106-A, 106-B, Infantry Road, Bangalore-560001.
4. Shri C. Shashikantha, Asstt. SG, "Dwarka" 84/4, 6th Cross, 2nd Stage, K.H.B. Colony, Basaveshwara Nagar, Bengaluru-560079 (Karnataka).
5. Shri S. S. Aspalli, Asst. SGI, Gulbarga Bench of Karnataka High Court, Vasant Nagar, Near Govt. Press, MSK Mill Road, Gulbarga (Karnataka).
6. Shri Arun Dattatreya Joshi, Asst. SGI, Dharwad Bench of Karnataka High Court, # 50, Sharada Colony, Y. S. Colony, Vidyagiri Post, Dharwad (Karnataka).
7. Shri M. Vasudeva Rao, Sr. Panel Counsel as above.
8. One copy of this order is uploaded on the website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
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